

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

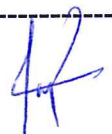
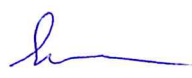
**PETITION NUMBER : TCP/404/ (IB)/2017**

**NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD**

**NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	VIDHYASHANKAR N. R. VIJAY KUMAR	Counsel for Petitioner	
2.	G. VENKATESWARAN Rep. B. RAU RAJA	Counsel for Respondent	

**ORDER**

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend before this Bench due to ill health. He prayed time for his submissions. Counsel for respondents present and filed counter and furnished copy of the same to the other side. For hearing submissions of both the sides, time extended at request. Put up on **10.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)